

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt.III/249 - The Governor of Meghalaya is pleased to appoint Smti. Rachana Srivastava, Advocate Supreme Court as Panel Advocate for Meghalaya, in Supreme Court and in other Court and Tribunal in Delhi with effect from 01.07.2016 until further order. She will be entitled to fees as admissible by Office memorandum/Order.



(L.M. Sangma),

Special Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. **LJ (A) 272/78/Pt.III/249- A**, Dated Shillong, the 29th June, 2016.
Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, Supreme Court of India, New Delhi.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Smti Rachana Srivastava, Advocate.
5. The Secretary Supreme Court Bar Association, New Delhi.
6. Law (B) Department, Shillong.
7. D.E.O. Law Department
8. Guard file.

By order etc.,



(L.M. Sangma),

Special Secretary to the Govt. Of Meghalaya,
Law Department.